

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

OA NO. 488 OF 2025

IN THE MATTER OF:

ANKUSH SINGH

....APPLICANT

VERSUS

DISTRICT MAGISTRATE AMBEDKAR NAGAR & ORS.

....RESPONDENT(s)

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2.	COPY OF THE LETTER DT. 26.12.2025 ANNEXED HEREWITH AS ANNEXURE R-1.	
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THROUGH COUNSEL



**BHANWAR PAL SINGH JADON
COUNSEL FOR STATE OF U.P.**

Bhanwar09jadon09@gmail.com | 9639286572

Date: 10.03.2026

Place: NOIDA

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 488 OF 2025



IN THE MATTER OF:

ANKUSH SINGH

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UPDATED REPORT ON BEHALF OF IRRIGATION & WATER
RESOURCES DEPARTMENT, U.P. IN COMPLIANCE OF THE ORDER DT.
22.09.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL,
NEW DELHI

I, Prabhakar Prasad. aged about 55 years S/o Shri Sheo Shankar Prasad,
presently posted as Chief Engineer(Sharda Sahayak), Ganga Sinchai Bhavan,
Telibagh, Lucknow do hereby solemnly affirm and state on oath as under:



1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present response.
2. That I state that the contents of the response have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

I. BACKGROUND OF THE MATTER

3. That the present matter concerns extensive encroachment, unauthorized construction, and continuous discharge of untreated sewage and industrial effluents into River Tamsa in District Ambedkar Nagar, which is a tributary of Ganga. The applicant alleges that the absence of proper floodplain demarcation, coupled with inadequate enforcement of the Solid Waste Management Rules, 2016, has resulted in significant ecological degradation and deterioration of the river ecosystem.

II. ORIGIN AND COURSE OF THE RIVER

4. That the **Tamsa/Madha/Tons River** originates from **Village Basaudi**, located in the **Mawai area of District Ayodhya**.



Coordinates of origin:

- Latitude: 26°44'29.74" N
- Longitude: 81°43'20.72" E

From its origin, the river flows through several areas of **District Ayodhya** and thereafter enters **District Ambedkarnagar**, where it flows through **Village Mirzapur under Bhiyawan Block**.

Coordinates near Ambedkarnagar (Mirzapur Village):

- Latitude: 26°10'42.7" N
- Longitude: 82°53'19.6" E

After passing through Ambedkarnagar district, the river enters **District Azamgarh**. The **confluence of the river ultimately occurs with the Ganga River**, being one of its tributaries. That the total length of the said river is 269 Kms.

5. That it is respectfully submitted that the rejuvenation and restoration works of River Tamsa are also being undertaken under the supervision of the National Mission for Clean Ganga (NMCG). That the ecological restoration is being carried out through the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) scheme in coordination with the concerned district authorities.



III. STEPS TAKEN BY THE DEPARTMENT

6. That as submitted earlier the Executive Engineer, Flood Works Division(Irrigation and water resource department), Ayodhya, through its letter dated 09.12.2025 requested NIH for the determination of the flood plain zone of the Tamsa River in accordance with the Ganga Rejuvenation Order, 2016 as per High-Resolution Digital Elevation Model (DEM) data and 1 meter contour data and furnish the proforma bill indicating the required expenditure for undertaking the work.

7. That further the Executive Engineer, Flood Works Division, Ayodhya vide letter dt. 26.12.2025 has provided the the KML file of the alignment of the Tamsa River to Survey of India and requested the **High Resolution DEM and 1-meter contour data** for the area covering **2 kilometers width on both banks of the river along its alignment**, for the purpose of determining the flood plain zone of the river.

A Copy of the letter dt. 26.12.2025 has been annexed herewith as **ANNEXURE**

R-1.



8. That subsequently, the NIH Roorkee vide letter dt. 29.12.2025 has provided the draft **proposal for flood plain zone delineation of the Tamsa/Marha/Tons River**. That in the said proposal the NIH has stated that the study will be completed in Twelve months from the date of supply of the data and advance payment.

A Copy of the letter dt. 29.12.2025 and draft proposal has been annexed herewith as **ANNEXURE R-2**.

9. That in view of the requirement of funds for carrying out the above technical survey and modeling work, the **Executive Engineer, Flood Works Division, Ayodhya** submitted a **budget proposal vide letter dt. 31.12.2025** to the **Chief Engineer (Sharda Sahayak), Irrigation & Water Resources Department, Lucknow** requesting allocation of Rs. **63.49 lakh** under **Head 4711 – Survey**.

A Copy of the letter dt. 31.12.2025 has been annexed herewith as **ANNEXURE R-3**.

10. That in response to the letter dt. 26.12.2025, the Survey of India vide letter dt. 19.01.2026 has informed that **fresh survey work is required** for generating the required **0.5 m accuracy DEM and 1 meter contour interval data**. The



estimated cost for the survey work was communicated as Rs. 2,88,63,450/-. That estimate was prepared on a **1:2000 grid basis** for an area of **approximately 1029 sq. Km.** That the Survey of India requested that the **above amount be deposited in the designated Government account** so that the **survey work can commence.**

A Copy of the letter dt. 19.01.2026 has been annexed herewith as **ANNEXURE R-4.**

11. That the **Chief Engineer (Sharda Sahayak)** subsequently forwarded the demand for funds to the **Chief Engineer (Madhya), Irrigation & Water Resources Department, Uttar Pradesh** vide letter dt. 20.01.2026, recommending allocation of funds under the **Survey Head (4711)** for the said work.

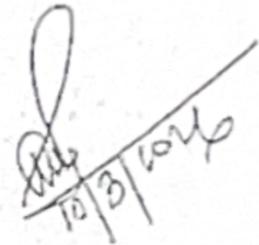
A Copy of the letter dt. 20.01.2026 has been annexed herewith as **ANNEXURE R-5.**

12. The it is most respectfully submitted that the funds for NIH Roorkee for flood plain zone delineation of tamsa/marha/tons river and for Survey of India for



0.5 meter accuracy DEM and 1m contour interval data is partly allocated and allocation of balance fund is under progress.

13. That in view of the above submissions, it is most respectfully submitted that the Deponent department has already initiated necessary steps for delineation of the Flood Plain Zone of the Tamsa River and the process is presently underway. This Hon'ble Tribunal may kindly take the present response on record.



DEPONENT

VERIFICATION

Verified at on this _____ day of March, 2026, that the contents of the above affidavit from paragraphs 1 to 13 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



DEPONENT



ATTESTED
K.P.S. YADAV
NOTARY PUBLIC
 Reg. No.-4123
 10 MAR 2026

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प्रेषक,

अधिशाली अभियन्ता,
बाढ़ कार्य खण्ड अयोध्या

प्रेषित,

निदेशक
यू0पी0 भू-स्थानिक निदेशालय
गोमती नगर, लखनऊ।To Sec
OM
29/12

पत्रांक:- 2163/बा0का0ख0अयो0/फलड प्लेन/एन0जी0टी0/

दिनांक:- 26/12/2025

विषय:- गंगा नदी की सहायक तमसा/मड़हा/टोन्स नदी का इसके उद्गम स्थल जनपद अयोध्या के मवई क्षेत्र में अवस्थित ग्राम बसौढ़ी से अम्बेडकरनगर-आजमगढ़ सीमा तक नदी के दोनों किनारे फलड प्लेन जोन के निर्धारण किये जाने के सम्बन्ध में।

संदर्भ:- आपके कार्यालय का पत्रांक: त-4296/39-C-ED (Court case) (तमसा/मड़हा/टोन्स नदी) दिनांक- 11/12/2025

महोदय,

उपरोक्त विषयक संदर्भित पत्र का अवलोकन करने का कष्ट करें, जिसके माध्यम से इस कार्यालय के पत्रांक:- 2122/बा0का0ख0अयो0/फलडप्लेन/एन0जी0टी0/दिनांक:-08/12/2025 व 2127/बा0का0ख0अयो0/फलडप्लेन/एन0जी0टी0/दिनांक-09/12/2025 द्वारा माननीय राष्ट्रीय हरित अधिकरण, मुख्य बेंच, नई दिल्ली के समक्ष प्रस्तुत ओ0ए0 संख्या:- 488/2025 श्री अंकुश सिंह बनाम जिलाधिकारी अम्बेडकरनगर एवं अन्य के क्रम में उच्चाधिकारियों के निर्देशानुसार, जल संसाधन नदी विकास और गंगा संरक्षण मंत्रालय की अधिसूचना 7 अक्टूबर 2016 के अनुसार गंगा नदी की सहायक तमसा/मड़हा/टोन्स नदी का इसके उद्गम स्थल जनपद अयोध्या के मवई क्षेत्र में अवस्थित ग्राम बसौढ़ी से अम्बेडकरनगर-आजमगढ़ सीमा तक नदी के दोनों किनारे फलड प्लेन जोन के निर्धारण किये जाने हेतु वांछित High Resolution DEM व 01m contour data उपलब्ध कराये जाने हेतु किये गये अनुरोध के क्रम में आपके द्वारा तमसा/मड़हा/टोन्स नदी के दोनों किनारों के क्षेत्रफल का विवरण एवं नदी के संरेखण की kml फाइल उपलब्ध कराये जाने की वांछना की गयी है।

उपरोक्त के दृष्टिगत तमसा/मड़हा/टोन्स नदी के संरेखण की kml फाइल पेनड्राइव में संलग्न कर इस अनुरोध के साथ प्रेषित है कि गंगा नदी की सहायक तमसा/मड़हा/टोन्स नदी का इसके उद्गम स्थल जनपद अयोध्या के मवई क्षेत्र में अवस्थित ग्राम बसौढ़ी से अम्बेडकरनगर-आजमगढ़ सीमा तक नदी के दोनों किनारे फलड प्लेन जोन का निर्धारण कराये जाने हेतु तमसा/मड़हा/टोन्स नदी के संरेखण में नदी के दोनों किनारों 02 किलोमीटर चौड़ाई के क्षेत्रफल का High Resolution DEM व 01m contour data की साफ्ट व हार्ड कापी इस कार्यालय को उपलब्ध कराने हेतु आवश्यक कार्यवाही करने की कृपा करें।

संलग्नक:- उपरोक्तानुसार।

26.12.25

अधिशाली अभियन्ता

बाढ़ कार्य खण्ड, अयोध्या

पत्रांक:- /बा0का0ख0अयो0/फलड प्लेन /एन0जी0टी0/तदिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. मुख्य अभियन्ता (शा0 सहा0), सिंचाई एवं जल संसाधन विभाग, गंगा सिंचाई भवन तेलीबाग उ0प्र0, लखनऊ।
2. मुख्य अभियन्ता (जल संसाधन), सिंचाई एवं जल संसाधन विभाग, उ0प्र0, लखनऊ।
3. अधीक्षण अभियन्ता, एकादशम् मण्डल सिंचाई, कार्य अयोध्या।
4. सहायक अभियन्ता प्रथम एवं तृतीय बाढ़ कार्य खण्ड अयोध्या को इस निर्देश के साथ प्रेषित है उपरोक्त विषयक के सम्बन्ध में निदेशक, यू0पी0 भू-स्थानिक निदेशालय, गोमती नगर, लखनऊ से व्यक्तिगत रूप से सम्पर्क कर समयान्तर्गत आवश्यक कार्यवाही करवाया जाना सुनिश्चित करें।

अधिशाली अभियन्ता

बाढ़ कार्य खण्ड, अयोध्या



राष्ट्रीय जलविज्ञान संस्थान
 (जल शक्ति मंत्रालय, जल ससाधन, नदी विकास एवं गंगा संरक्षण विभाग,
 के अधीन भारत सरकार की संपत्ति)
 जलविज्ञान भवन, रुड़की-247 667 (उत्तराखण्ड) भारत
National Institute of Hydrology
 (A Government of India Society under Ministry of Jal Shakti,
 Department of Water Resources, R.D. & G.R.
 Jalvigyan Bhawan, Roorkee - 247 667, (Uttarakhand) INDIA
 (An ISO 9001 : 2015 Certified Organization)



Phone : +91-1332-272108, 272106
 Web : www.nihroorkee.gov.in

No. SWHD/NIH/FPZ-12/2025-26
 Date 29th December, 2025

Executive Engineer,
Flood Work Division, Ayodhya
Irrigation and Water Resources Department, Govt. of UP

Sub.: Proposal regarding Flood plain zone delineation of Tamsa /Marha/ Tons River from origin at District Ayodhya up to Ambedkarnagar-Azamgarh district boundary in the state of UP.

Ref.: Your Letter No. 2124/ बा0का0ख0अयो0/फलड प्लेन/एन0जी0टी0 Dated 09/12/2025

Sir,

With reference to your above cited letter, proposal for Flood plain zone delineation of Tamsa /Marha/ Tons River from origin at District Ayodhya up to Ambedkarnagar-Azamgarh district boundary in the state of UP is enclosed herewith.

With Regards,

Patra

(J. P. Patra)
 Scientist E
 Surface Water Hydrology Division

Jagadish Prasad Patra, Scientist E, Surface Water Hydrology Division, Email: patra.nih@gmail.com Mobile: 9870784572



Draft Proposal by National Institute of Hydrology, Roorkee

Title of Study: Flood plain zone delineation of Tamsa /Marha/ Tons River from origin at District Ayodhya up to Ambedkarnagar-Azamgarh district boundary in the state of UP.

The Executive Engineer, Flood Work Division, Ayodhya, Irrigation and Water Resources Department, Govt. of UP (Dated 09-12-2025) has approached Director, National Institute of Hydrology Roorkee to carryout the study for "Flood plain zone delineation of Tamsa /Marha/ Tons River from its origin at District Ayodhya up to Ambedkarnagar-Azamgarh district boundary in the state of UP" as per direction given by Hon'ble NGT. Director, NIH Roorkee has assigned Surface Water Hydrology Division to take up this study.

From the initial discussion with the Irrigation and Water Resources Department, it has been found that the Tamsa river also known as Marha and Tons River is a tributary of the Ganga River and the flood plain zone delineation is to be carried out from its origin at Ayodhya District up to boundary of Ambedkarnagar-Azamgarh district (about 269 km length). It is also reported that, some hydrological observation of flood/discharge or water level is available at few locations in the river stretch. Under these conditions the following methodologies will be applied for delineation of flood plain corresponding to frequency of once in hundred-year return period flood.

Study Area

The index map of the study area is shown in Figure 1. The flood plain zone delineation Tamsa river from origin at District Ayodhya up to Ambedkarnagar-Azamgarh district boundary will be carried out for about 269 km. The long term historical annual maximum discharge & water level at G&D sites in the river are required. Hourly/Daily water level and discharge data for available sites during monsoon seasons for six to ten years are required for model calibration as per availability.

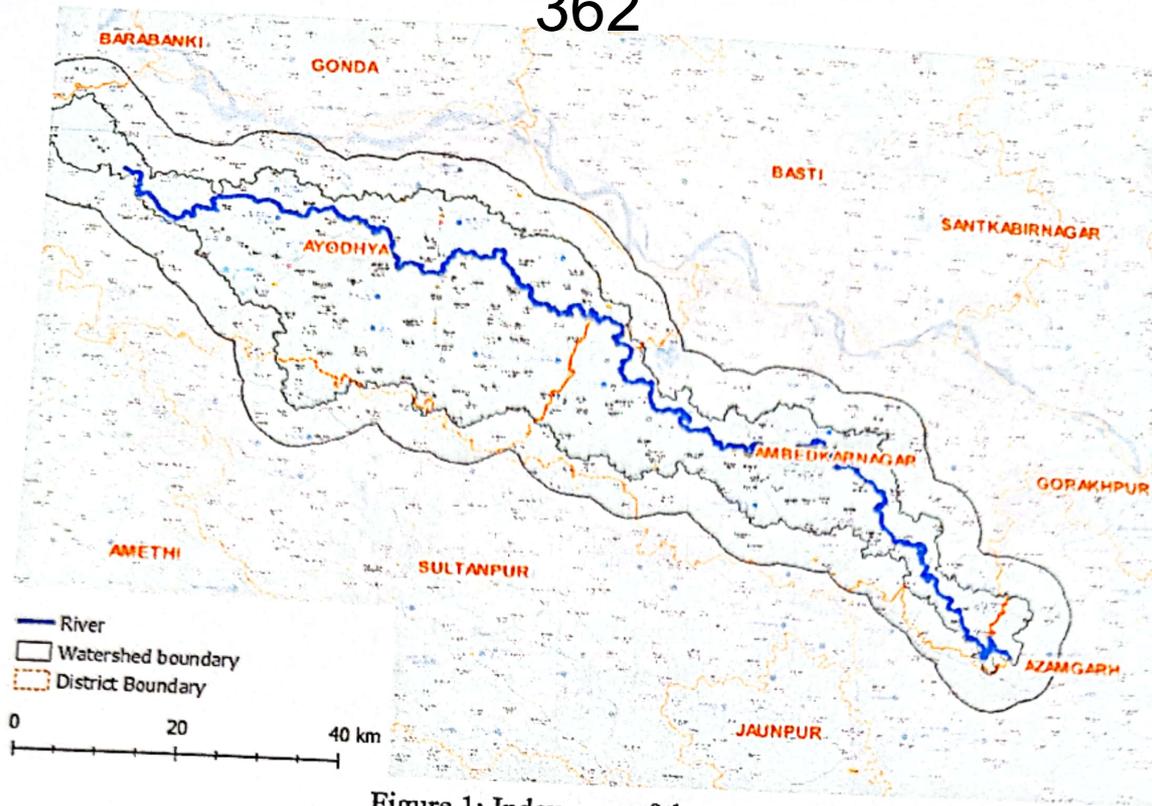


Figure 1: Index map of the study area

Brief Methodology:

The study will be carried out with similar methodology as used by NIH and Central Water Commission (CWC) in the previous studies for river Ganga and Yamuna and following the Technical guidelines on flood plain zoning (July 2025, CWC). A brief methodology is proposed along with flow chart (Figure 2) described below:

Catchment Delineation

The catchment area of the Tamsa River will be delineated from the CartoSat DEM and Survey of India Topo Sheets in GIS platform and other available resources.

Flood Frequency Analysis

Flood frequency analysis will be carried out for the available gauging sites to estimate flood (design discharge) of 100 year return period. Twelve frequency distributions viz. extreme value (EV1), general extreme value (GEV), logistic (LOS), generalized logistic (GLO), normal (NOR), generalized pareto (GPA), generalized normal (GNO), uniform (UNF), exponential (EXP), pearson Type-III (PT3), kappa (KAP) and wakeby (WAK) will be used to identify robust distribution based on the L-moment ratio diagrams and the Z_i^{dist} -statistic criteria.

Hydraulic Modelling

Once the flood corresponding to 5, 25 and 100 year return period is estimated, the hydraulic model (HEC RAS) will be used to simulate the flow pattern on the existing topography

363 (represented through cross-section, Bathymetry i.e. Digital Elevation Model) for estimating flood inundation extent. The river cross-section and SOI Digital Elevation Model is to be provided to NIH by the Irrigation and Water Resources Department, Govt. of UP. The hydraulic model results will be compared with satellite based flood inundation extent. The Joint Research Centre-European Commission has analysed Landsat multispectral satellite images of the past 37 years (1984-2021) for deriving the frequency with which water returns from year to year i.e. recurrence interval and maximum flood extent. Further the flood inundation Extent of recent years [2009-2024] from NRSC, Remote Sensing and Application Center (RSAC), Uttar Pradesh will also be compared and analysed for finalizing flood plain zone.

Flood Plain Zone Demarcation

The hydraulic model will provide the flood inundation extent for 100 year return period flood. NIH will process the output and the line corresponding to outer extent of flood plain will be provided as a KML file and Shape file to the Irrigation and Water Resources Department, Govt. of UP. The coordinates (Lat, Log) at suitable interval (200 m or bend to bend) will also be provided for further use. The Irrigation and Water Resources Department, Govt. of UP after verification/validation of the line may take up the work for physical demarcation and notification as per necessity and directive of Hon'ble NGT.

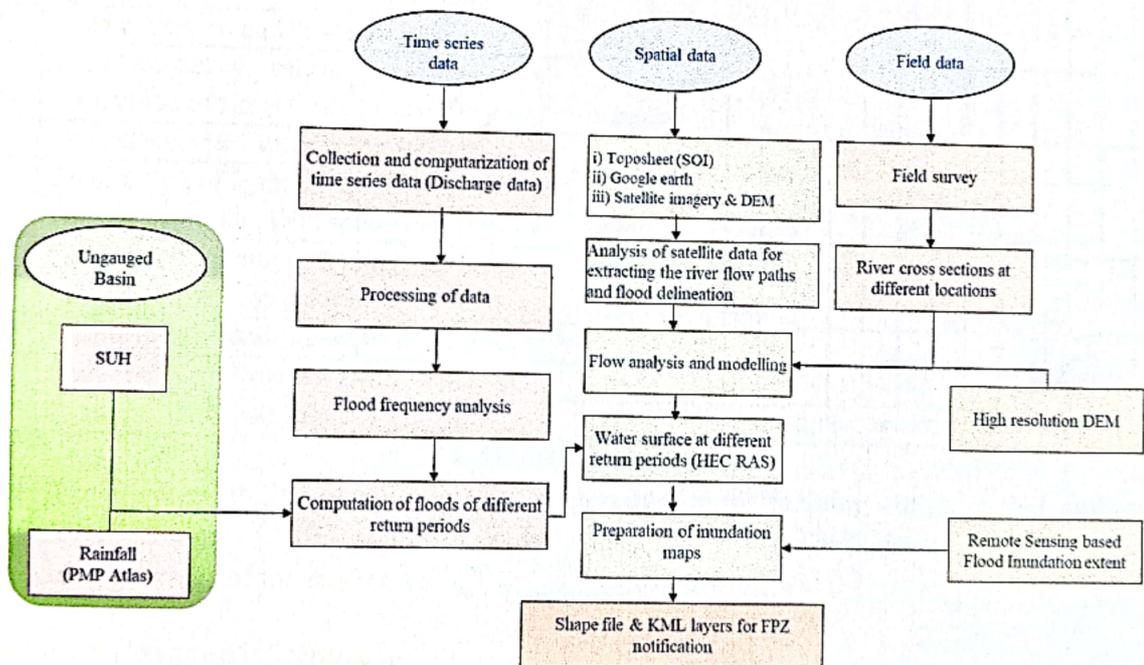


Figure 2: Flow chart showing steps for flood plain delineation

Data Requirement:

SN	Data	Source	Responsibility
1	Historical Observed Discharge and Water level data	CWC, Govt. UP	Sponsoring agency
2	River Cross-section	Survey	Sponsoring agency
3	High resolution DEM	SOI, Drone Survey	Sponsoring agency
4	CartoSat DEM	NRSC	NIH
5	Structures (bridge, barrage, embankment, etc.)	Govt. UP	Sponsoring agency
6	Previous Flood inundation extent from satellite data	NRSC, RSAC-UP / FMISC	Sponsoring agency

Duration of Study:

The study will be completed in Twelve months from the date of supply of all data and advance payment. The proposed timeline is given below:

SN	Activity	Month											
		1	2	3	4	5	6	7	8	9	10	11	12
1	Catchment delineation and selection of river reaches												
2	Data collection and Processing												
3	Flood frequency analysis: Estimation of flood for 5, 24 and 100 year return period												
6	Hydraulic model setup using HEC RAS												
7	Finalization of hydraulic model results with structures, embankments etc. with sponsoring agency												
8	Submission of interim findings for discussion, result verification with sponsoring agency.												
9	Finalization of delineation of flood plain												
10	Submission of Progress/ Draft Report												
11	Submission of final Report	(one month after receiving comments)											

Note: Timely availability of data is very important for maintaining the proposed activity schedule. Scientists of NIH and officers of sponsoring agency will interact regularly for monitoring progress of the study.

Cost and Payment Schedule:

The Total cost of the study will be Rs 53, 80, 000 plus GST charges (18% or as applicable)

- 60 % payment is to be made along with the award of work.
- 40% payment is to be made on submission of the final report of the study.

Note:

All the payments are to be made by A/C payee bank draft or by e-transfer in the name of "NATIONAL INSTITUTE OF HYDROLOGY" payable at Roorkee. For online transfer, the account details are as below:

A/C Name: NIH Consultancy Project; Bank A/C SBI- IIT, ROORKEE;

A/C No. 31125916862; IFSC CODE: SBIN0001069; MICR CODE: 247002094; SWIFT NO. SBININBB559.

GST No. of NIH: 05AAATN1385M1ZD

The National Institute of Hydrology, Roorkee (PAN: AAATN1385M) is exempted from income tax vide Govt. of India Notification No. 38/2017 (F. No. 203/24/2016 ITA-II) dated May 15, 2017 (copy attached). Hence, Tax Deduction at Source (TDS) is not applicable on any payment to NIH.

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NATIONAL INSTITUTE OF HYDROLOGY
ROORKEE

No.18/IT Exmp./2017-18/NIH

Dated : 1st June,2017

CIRCULAR

This is to intimate that National Institute of Hydrology ('NIH') (PAN:- AAATN1385M) has been approved by the Central Government for the purpose of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 (said Act), read with Rules 5C and 5D of the Income-tax Rules, 1962 (said Rules), from Assessment year 2017-18 onwards in the category of 'Scientific Research Association. The copy of the notification dated 15th May,2017 of CBDT is attached herewith for information and necessary action.

It may also be ensured that all the proposals should be sent mentioning this notification and a copy of this notification be attached so that TDS may not be deducted from NIH's receipts/incomes.

PS - to Dir.

Scan the original and circulate by e-mail.

[Signature]
5/6

[Signature]
(S S Lamba)
Finance Officer

Encl : As above.

To,

1. Under Secretary (E-II), Ministry of Water Resources, RD&GR, Shram Shakti Bhawan, Rafi Marg, New Delhi for information.
- ✓ 2. All Divisional Heads & OC Lab. under their control.
3. All Co-ordinators of Regional Centres
4. All Heads of Regional Centres,
5. Sr. Admn. Officer
6. DDO
7. PS to Director for Director's kind information.

Notification

New Delhi, the 15th May, 2017

S.O. It is hereby notified for general information that the organization M/s National Institute of Hydrology ('NIH') (PAN:- AAATN1385M) has been approved by the Central Government for the purpose of clause (ii) of sub-section (1) of section 35 of the Income-tax Act, 1961 (said Act), read with Rules 5C and 5D of the Income-tax Rules, 1962 (said Rules), from Assessment year 2017-2018 onwards in the category of 'Scientific Research Association', subject to the following conditions, namely:-

- (i) The sole objective of the approved 'Scientific Research Association' 'NIH' shall be to undertake scientific research;
- (ii) The approved organization shall carry out scientific research by itself;
- (iii) The approved organization shall maintain separate books of accounts for 'NIH' in respect of the sums received by it for scientific research, reflect therein the amounts used for carrying out research, get such books audited by an accountant as defined in the explanation to sub-section (2) of section 288 of the said Act and furnish the report of such audit duly signed and verified by such accountant to the Commissioner of Income-tax or the Director of Income-tax having jurisdiction over the case, by the due date of furnishing the return of income under sub-section (1) of section 139 of the said Act;
- (iv) The approved organization shall maintain a separate statement of donations received and amounts applied for scientific research for 'NIH' and a copy of such statement duly certified by the auditor shall accompany the report of audit referred to above.

2. The Central Government shall withdraw the approval if the approved organization:-

- (a) fails to maintain separate books of accounts referred to in sub-paragraph (iii) of paragraph 1; or
- (b) fails to furnish its audit report referred to in sub-paragraph (iii) of paragraph 1; or
- (c) fails to furnish its statement of the donations received and sums applied for scientific research referred to in sub-paragraph (iv) of paragraph 1; or
- (d) ceases to carry on its research activities or its research activities are not found to be genuine; or
- (e) ceases to conform to and comply with the provisions of clause (ii) of sub-section (1) of section 35 of the said Act read with rules 5C and 5D of the said Rules.

Ankita
(Ankita Pandey)

Under Secretary to Government of India

Notification No. 38 /2017

(F.No.203/24/2016/ITA-II)

To

The Manager,
Govt. of India Press,
Mayapuri, New Delhi

Copy forwarded to:

1. The applicant organization, M/s National Institute of Hydrology, Roorkee(Uttarakhand)
2. CCIT (E), New Delhi
3. Web Manager, New Delhi, for placing on the website incometaxindia.gov.in
4. ITCC, CBDT (4 copies)
5. Concerned file
6. Guard file.

FO/shri Rajneesh Goel SO/PSto Dir

Ankita
(Ankita Pandey)
Under Secretary to Government of India

Raj Deva Singh
23/5/17

कार्यालय अधिशासी अभियंता,
बाढ़ कार्य खण्ड, अयोध्या

19

04/01/26

पत्रांक:- 2202 /बा0का0ख0अयो0/बजट 2025-26/

दिनांक 31.12.2025

विषय:- गंगा नदी की सहायक तमसा/मइहा/टेन्स नदी का इसके उद्गम स्थल जनपद अयोध्या के मवई क्षेत्र में अवस्थित ग्राम बसौढ़ी से अम्बेडकरनगर-आजमगढ़ सीमा तक नदी के दोनों की किनारे फ्लड प्लेन जोन, कार्यों के नियोजन के लिए लेखाशीर्षक-4711 सर्वेक्षण मद के अर्न्तगत वर्ष 2025-26 हेतु धन की मांग के सम्बन्ध में।

मुख्य अभियंता (शारदा सहायक) गंगा सिंचाई भवन, तेलीबाग, लखनऊ।

उपरोक्त विषय के सम्बन्ध में अवगत कराना है कि माननीय राष्ट्रीय हरित अधिकरण, मुख्य बेंच नई दिल्ली के समक्ष प्रस्तुत ओ0ए0 संख्या-488/2025 श्री अंकुश सिंह बनाम जिलाधिकारी अम्बेडकरनगर एवं अन्य कम में उच्चाधिकारियों के निर्देशानुसार गंगा नदी की सहायक तमसा/मइहा/टेन्स नदी का इसके उद्गम स्थल जनपद अयोध्या के मवई क्षेत्र में अवस्थित ग्राम बसौढ़ी से अम्बेडकरनगर-आजमगढ़ सीमा तक जल संसाधन नदी विकास और गंगा संरक्षण मंत्रालय की अधिसूचना 07 अक्टूबर 2016 के अनुसार तमसा/मइहा/टेन्स नदी के दोनों किनारे फ्लड प्लेन जोन का निर्धारण राष्ट्रीय जलविज्ञान संस्थान, जलविज्ञान भवन, रुड़की-247667 उत्तराखण्ड द्वारा कराया जाना है। अवलोकनीय है कि उक्त वाद के सुनवाई की आगामी तिथि 11.03.2026 निर्धारित है। उक्त कार्य हेतु मद संख्या-4711-सर्वेक्षण मद के अर्न्तगत हेतु धन की मांग निम्नानुसार है :-

क्र०सं०	कार्य का नाम	लागत (लाख रु० में)
1	2	3
1.	गंगा नदी की सहायक तमसा/मइहा/टेन्स नदी का इसके उद्गम स्थल जनपद अयोध्या के मवई क्षेत्र में अवस्थित ग्राम बसौढ़ी से अम्बेडकरनगर-आजमगढ़ सीमा तक नदी के दोनों की किनारे फ्लड प्लेन जोन के निर्धारण का कार्य।	63.49

अतः आपसे अनुरोध है कि उक्त कार्य के लिए राष्ट्रीय जलविज्ञान संस्थान, जलविज्ञान भवन, रुड़की- 247667 उत्तराखण्ड के पत्रांक SWHD/FPZ-12/2025-26 दिनांक 29 दिसम्बर 2025 द्वारा कुल धनराशि रु० 63.49 लाख (रु० 53.80 लाख एवं जी0एस0टी0 18 प्रतिशत) की मांग की गयी है, जिसके लिए बाढ़ कार्य खण्ड, अयोध्या (डी0डी0ओ0 कोड-4810) को 4711-सर्वेक्षण मद के अर्न्तगत धनराशि रु० 63.49 लाख का आवंटन कराने हेतु आवश्यक कार्यवाही करने की कृपा करें।

संलग्नक-2/23-1

31.12.2025
अधिशासी अभियंता,
बाढ़ कार्य खण्ड, अयोध्या

पत्रांक /बा0का0ख0अयो0/बजट 2025-26/दिनांक

प्रतिलिपि अधीक्षण अभियंता, एकादशम् मण्डल सिंचाई कार्य, अयोध्या को सूचनाार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

अधिशासी अभियंता
बाढ़ कार्य खण्ड, अयोध्या

मती-सूचना-23

31.12.25

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ANNEXURE R-4



टेली-फैक्स/Tele-fax – 0522-2720634
दूरभाष/Telephone-0522-2720638
ई-मेल/E-mail: up.gdc soi@gov.in (Tech)
upgdc-lko@up.nic.in (Admn)

भारत सरकार
GOVT. OF INDIA



निदेशक का कार्यालय/Office of Director
भारतीय सर्वेक्षण विभाग/Survey of India
मानचित्र भवन/Manchitra Bhawan
उत्तर प्रदेश भू-स्थानिक निदेशालय (उत्तरी क्षेत्र)
Uttar Pradesh G.D.(Northern Zone)
5, विभूतिखण्ड, गोमतीनगर, लखनऊ -226010(उ०प्र०)
5, Vibhuti Khand, Gomti Nagar, Lucknow-226010 (UP)

पत्र सं. त-206/39-C-ED (कोर्ट केस)

दिनांक:-19/01/2026

सेवा में,

अधिकासी अभियन्ता,
बाढ़ कार्य खण्ड, अयोध्या।

विषय:- गंगा नदी की सहायक तमसा/मड़हा/टोन्स नदी का इसके उद्गम स्थल जनपद अयोध्या के मवाई क्षेत्र में अवस्थित ग्राम बसौड़ी से अम्बेडकरनगर-आजमगढ़ सीमा तक नदी के दोनों किनारे फ्लड प्लेन जोन के निर्धारण किये जाने के संबंध में।

संदर्भ:- 1. आपके कार्यालय का पत्र संख्या 2163/बा.का.ख.अयो./फ्लड प्लोन जोन/एन.जी.टी. दिनांक 26/12/2025

2. आपके कार्यालय का पत्र संख्या 2122/बा.का.ख.अयो./फ्लड प्लोन जोन/एन.जी.टी. दिनांक 08/12/2025 महोदय,

उपरोक्त संदर्भित पत्र व विषय के अन्तर्गत आपको सूचित करना है कि तमसा नदी के हाई रिजोल्यूशन DEM (0.5 मी. Accuracy) तथा 01 मीटर कन्टूर इन्टरवल डाटा हेतु नया सर्वेक्षण किया जाना है। जिसमें आने वाले अनुमानित व्यय की सूचना निम्न प्रकार है:-

Cost Estimate

Activity		Rate per Sq. km.	Area in Sq. km.	Amount in Rs
a.	Field Data Acquisition through Drone technology	20000	1029	₹ 2,05,80,000.00
b.	One Hard copy Map	400	1029	₹ 4,11,600.00
c.	SUM of a and b			₹ 2,09,91,600.00
d.	GD Overhead Charge @ 25 %			₹ 52,47,900.00
e.	SUM of c and d			₹ 2,62,39,500.00
f.	Contingent / Unforeseen Expenditure Charge @ 10%			₹ 26,23,950.00
g.	Grand Total			₹ 2,88,63,450.00
(Rupees Two Crore Eighty-Eight Lakh Sixty-Three Thousand Four Hundred Fifty only)				

उपरोक्त व्यय ऑकलन 1:2k ग्रिड पर किया गया है।

370

उपरोक्त व्यय ऑकलन ही अन्तिम प्रोफार्मा बिल है तथा Service tax से संबंधित जानकारी भी आपको सूचनार्थ संलग्नित की जा रही है।

कृपया उपरोक्त राशि निम्न खाते में शीघ्र जमा करवाने का अनुरोध है। ताकि सर्वेक्षण का कार्य शुरू किया जा सके।

A)	Account Title	Government Account (Receipt)
B)	Name of Bank	Union Bank of India
C)	Name of Branch	GBO Estate, Survey of India, Dehradun
D)	Telephone No.	0135-2658302
E)	11 Digit IFSC Code	UBIN0553506
F)	9 Digit MICR Code	248026007
G)	Type of the Account (SB/or Current)	Government Account
H)	Account No. (As appearing on the Cheque Book)	535002850013000

संलग्न:- PROPOSAL FOR DATA ACQUISITION USING DRONE TECHNOLOGY AND INCORCORATION OF TOPOGRAPHICAL FEATURES IN THE ORTHO RECTIFIED IMAGE

(प्रदीप सिंह)
अधिकारी सर्वेक्षक
कृते निदेशक

सिंचाई एवं जल संसाधन विभाग

गंगा सिंचाई भवन, तेलीबाग लखनऊ।

संख्या-423/शा0स0अनु0/4711/2025-26

दिनांक: लखनऊ: 20/11, 2026

विषय :- गंगा नदी की सहायक तमसा/मइहा/वेन्स नदी का इसके उद्गम स्थल जनपद अयोध्या के मवई क्षेत्र में अवस्थित ग्राम बसौढ़ी से अम्बेडकरनगर-आजमगढ़ सीमा तक नदी के दोनो की किनारे फ्लड प्लेन जोन सीमांकन Modeling study के लिए आवश्यक हाई रिजोल्यूशन कड तथा 01 मीटर कन्टूर इन्टरवल डाटा प्राप्त करने हेतु सर्वेक्षण कार्य के लिए लेखाशीर्षक-4711 सर्वेक्षण मद के अर्न्तगत वर्ष 2025-26 हेतु धन की मांग के सम्बन्ध में।

मुख्य अभियन्ता, (मध्य) सिंचाई एवं जलसंसाधन विभाग, उ0प्र0, लखनऊ।

उपरोक्त विषयक शारदा सहायक संगठन के अन्तर्गत निम्नलिखित मण्डल/खण्ड से सम्बन्धित 4711-सर्वेक्षण मद में प्राप्त मांग-पत्र की छाया प्रति संलग्नकर इस अनुरोध के साथ प्रेषित है कि नीचे अंकित तालिका में उल्लिखित खण्ड के सम्मुख कालम-4 में उल्लिखित कार्य हेतु कालम-6 में अंकित धनराशि का धनावंटन सर्वेक्षण मद के अन्तर्गत कराने का कष्ट करें:-

क्र०	मण्डल/खण्ड का नाम	सन्दर्भित पत्र सं० व दिनांक	कार्य का नाम	डी०डी०आ० कोड	धन की मांग (लाख रू० में)
1	2	3	4	5	6
1	बाढ़ कार्य खण्ड, अयोध्या	270/एकादशम् अयो०/दिनांक: 20.01.2026	गंगा नदी की सहायक तमसा/मइहा/वेन्स नदी का इसके उद्गम स्थल जनपद अयोध्या के मवई क्षेत्र में अवस्थित ग्राम बसौढ़ी से अम्बेडकरनगर-आजमगढ़ सीमा तक नदी के दोनो की किनारे फ्लड प्लेन जोन सीमांकन Modeling study के लिए आवश्यक हाई रिजोल्यूशन कड तथा 01 मीटर कन्टूर इन्टरवल डाटा प्राप्त करने हेतु सर्वेक्षण कार्य।	4810	288.63450

संलग्नक:- यथोक्त।

(प्रभाकर प्रसाद)

मुख्य अभि० (शा०सहा०)

20/11/26

संख्या (1)/शा०सहा०अनु०/तदिनांक: ,2026

प्रतिलिपि नम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. मुख्य अभियन्ता, अनु० एवं नियो० (बाढ़) सिंचाई एवं जलसंसाधन विभाग, उ०प्र०, लखनऊ।
2. अधीक्षण अभियंता, एकादशम् मण्डल सिंचाई कार्य, अयोध्या।
3. अधिशासी अभियंता, बाढ़ कार्य खण्ड, अयोध्या।

(प्रभाकर प्रसाद)

मुख्य अभि० (शा०सहा०)